

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA No.172 of 2021**

IN THE MATTER OF:

Poonam Yadav

Applicant

Versus

M/s Ecogreen Energy Pvt. Ltd. & Ors

Respondent(s)

with

OA No.109/2022

Vivek Kamboj & Anr

Applicant

Versus

Union of India & Ors

Respondent(s)

With

OA No. 221 of 2025

News Item Titled "Gurugram: 3rd Bandhwari Fire in April Spark Concerns of Foul Play Appearing in the Hindustan Times Dates 22.04.2025"

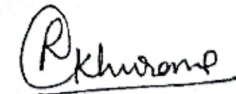
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Filed By:

Date: 06.07.2026

Place: Gurugram



Rahul Khurana, Advocate
Counsel for MCG
09811894060
rkhuranalegal@gmail.com

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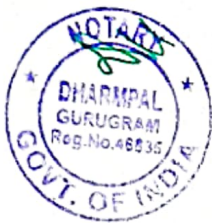
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**STATUS REPORT BY WAY OF AFFIDAVIT OF PRADEEP DAHIYA, COMMISSIONER,
MUNICIPAL CORPORATION OF GURUGRAM**

Most Respectfully Showeth: -

I, Pradeep Dahiya Commissioner, Municipal Corporation of Gurugram, do hereby solemnly affirm and state as under:

1. That in compliance of order dated 11.03.2026, the present report is being submitted to place on record the latest status of progress at Bandhwari site and disposal of waste.

Status of Legacy Waste: -

2. The Legacy waste and daily waste piled up at Bandhwari, site has been managed by Municipal Corporation, Gurugram with help of Bioremediation & Bio-Mining. The detail of fresh waste, legacy waste and its processing at SLF Bandhwari Site from January, 2023 onwards is given as under: -

Sr. No	Description	Quantity in Lac MT
1	Total legacy waste assessed in January 2023	30.43
2	Fresh waste received from Jan 2023 to Dec 2023	6.06
3	Fresh waste received from 1 st Jan 2024 to 31 st December 2024	6.90
4	Fresh waste received from 1 st Jan 2025 to 31 st December 2025	8.79
5	Fresh waste received from 1 st Jan 2026 to 30 June, 2026	4.30
Total waste received (A)		56.48
6	Waste Processed from Jan 2023 to Dec 2023	16.50
7	Waste Processed from Jan 2024 to 31 st December, 2024	17.46
8	Waste Processed from 1 st Jan 2025 to 31 st December, 2025	2.32
9	Waste Processed from 1 st Jan 2026 to 30 June, 2026	2.12
Total waste processed (B)		38.40
Balance waste to be processed as on 30.06.2026 (A-B = C)		18.07



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Municipal Corporation issued the LOA to 02 agencies i.e M/s Daya Charan and Company & M/s M/s MKG Green Energy Pvt. Ltd vide memo no. MCG/EE-SWM/2026/2981 & MCG/EE-SWM/2026/2978 on 30.01.2026 with assigned quantity of 14 Lakh MT in two Phases with 7 Lakh MT of waste to be processed by each agency with a timeline of 12 months (i.e. up to 14 February, 2027) for completion of work (XI & XII).

Moreover, remediation of waste has been started by agencies and approximately **212000 MT waste** has been processed till date by both agencies and MCG has directed the agencies to increase the operational capacity to increase the capacity of processing for timely completion of the projects.

The detailed action plan with monthly targets is as under:

Action Plan of Legacy waste			
Sr. No.	Months	Monthly Targets of Agencies	Progress of Agencies Against Monthly Target
1	April, 2026	50000 MT	50259.62 MT
2	May, 2026	75000 MT	72551.83 MT
3	June, 2026	105000 MT	91100.02 MT
4	July, 2026	80000 MT	In- Progress
5	August, 2026	85000 MT	
6	September, 2026	150000MT	
7	October, 2026	202000 MT	
8	November, 2026	212500 MT	
9	December, 2026	212500 MT	



10	January, 2027	212500 MT	
11	February, 2027	15000 MT	

Apart from the above, High Powered Works Committee chaired by Hon'ble Chief Minister Haryana has already approved processing of an additional quantity of 20% (i.e. 2.80 Lakh MT) in addition to 14.00 Lakh MT legacy waste to be processed on same rates by the same agencies after the successful completion of allotted quantity thereby enabling Municipal Corporation Gurugram to process total 16.80 Lakh MT of legacy waste.

Status of Fresh Waste Management:



- At present fresh waste of Municipal Corporation, Gurugram and Municipal Corporation, Faridabad is being received at Bandhwari Landfill Site. MCG has requested to Commissioner of Municipal Corporation, Faridabad to stop the dumping of fresh waste at Bandhwari Landfill Site by 23.10.2025 vide letter no. MCG/CMC/2025/24141 dated 16.09.2025 in order to further reduce the incoming of fresh waste at Bandhwari Landfill Site. Further a meeting was held under the chairmanship of Hon'ble Union Cabinet Minister of Housing and Urban affairs Govt. of India at PWD Rest House, Gurugram on dated 28.05.2026 and direction has been given to Commissioner, Municipal Corporation, Faridabad to stop the dumping of fresh waste at Bandhwari Landfill site. The authorities assured that the requisite action will be taken very soon and from 25.06.2026 onwards, no fresh waste has

been received at Bhandwari Landfill site from Municipal Corporation, Faridabad. Moreover, during the meeting instruction also given to Municipal Corporation, Gurugram to find an alternate site for treatment of daily fresh waste generated in Gurugram and stop the dumping of fresh waste at Bandhwari site.

In the compliance with the directions given in the meeting a committee has been constituted vide Endst. No. 2324/MB on 10.06.2026 under the chairmanship of Deputy Commissioner, Gurugram for identification of an alternate suitable land for daily generated Municipal Solid Waste of Gurugram.

Proceeding further, the committee has identified 03 suitable lands / locations for dumping/processing of Daily Generated waste and making efforts to stop the dumping of fresh waste at Bandhwari landfill very soon.



4. Besides above, for processing of fresh MSW (for a period of 10 years) at Bandhwari Site, Municipal Corporation, Gurugram sought an administrative approval and sent the estimate amounting to Rs. 171.71 Cr. to DULB vide letter no. MCG/EE-SBM/2025/12078 dated 16.05.2025. The administrative approval to the tune of Rs. 27.22 cr. was received from DULB with a processing period of three years. Thereafter, Municipal Corporation Gurugram initiated the tendering process of treatment of Daily Generated Municipal Solid waste and tender was invited on 15.12.2025 with closing date 06.01.2026, but no bid was received in tender. This tender was called 3 times and the prominent agencies engaged in similar field have

given inputs regarding lower rates evaluated by department for processing of fresh waste and have raised concerns regarding efficient and effective working at these rates. As per the standard RFP circulated by Directorate of Urban Local Bodies, Haryana, Panchkula the agencies selected for processing of fresh waste have to setup appropriate processing facility in accordance with the quantity and characteristics of waste, decentralized waste processing/MRF, processing of wet waste by way of composting and dry waste by way of segregation, development of Sanitary Landfill Site (SLF).

5. The Municipal Corporation, Gurugram sent a revised estimate for period of 05 years to DULB vide memo no. MCG/CMC/2026/11247 dated 21.04.2026 for reconsideration and revision of the approved rates and estimate, so that the tender may attract participation from eligible Agencies and the work related to the processing of daily generated Municipal Solid Waste can be carried out smoothly and without interruption.



6. The revised administrative approval to the tune of Rs. 40.99 cr. has been received from DULB vide memo. No. DULB/SNT-1/2026/509 on 05.05.2026 with a processing period of three years. Thereafter, Municipal Corporation Gurugram initiated the tendering process of treatment of Daily Generated Solid waste and tender was invited vide tender I'd 2026_HRY_520248_1 with opening date

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28.05.2026. In said tender, two (02) agencies participated but did not qualify in the technical criteria.

Further Municipal Corporation re-invited the said tender vide tender ID 2026_HRY_527665_1 with opening date 29.06.2026 and 03 agencies have participated in said work and case is under technical evaluation.

Upon successful allotment of the work, MCG will undertake the processing of the daily generated fresh waste.

Status of Leachate Management



7. It is submitted that approximately 200 KLD leachate is generated at Bandhwari Landfill Site which increases during rainy season, depending upon the quantum of rainfall, moisture content and meteorological conditions. To cater the leachate, 04 leachate collection ponds have been created with a total storage capacity of these ponds is approximately 20,000 KL. All the leachate collection ponds are lined with HDPE liner. The leachate is being channelized by way of excavated drains within the heaps of waste and the same is being tapped and stored in these ponds. Thereafter, the leachate is being transported through tankers to the nearest STP Behrampur.
8. As the temperature during summer increases the risk of fire, therefore, in order to maintain the temperature, the leachate generated at site is sprinkled on the waste through tankers/pipelines. Thus, in this way, the risk of fire decreases and the

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leachate generated is also utilized.

9. During heavy and prolonged rains, the surface run off rain water from the landfill site (back side) drains into the low-lying area of forest land behind the site. In this regard, the agency which has been awarded tender for processing of legacy waste has installed 02 Nos set of trommel to process the waste from this side (forest/pond) and to create a buffer zone of about 1 to 2 acres along the forest area. In this buffer zone, new big size drains will be excavated within the landfill site area which will restrict the overflow of surface run off rain water as well as leachate and the same will be channelized to the ponds existing within the landfill site. Thereafter, the leachate will be lifted through tankers.
10. Municipal Corporation, Gurugram hired a consultant to prepare a consolidated Detailed Project Report (DPR) which also include various provisions to control the leachate run off to forest area. The main components in this DPR includes designing of leachate treatment plant with a capacity of 150 KLD, construction of RCC boundary wall along the landfill/forest area to prevent the seepage of leachate, sedimentation & screening tanks to store the leachate, pump rooms, internal roads, internal drainage etc. DPR amounting to Rs. 24.88 Cr. has been prepared and submitted to DULB for approval vide memo no. MCG/JC-SBM / 2025/613 on dated 11.12.2025 and same will be under consideration at the level of Government.



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Status of Fire Management and Compliances of Recommendations made in CPCB Report


The Central Pollution Control Board (CPCB) submitted report in the matter of Original Application (O.A) No. 172/2021; Poonam Yadav Versus M/s Ecogreen Energy Private Limited & Ors with O.A. No. 109/2022 (I.A. No. 757/2023); Vivek Kamboj Versus Union of India & Ors. with O.A No. 221/2025; News Item titled "Gurugram: 3rd Bandhwari fire in April spark concerns of foul play" appearing in The Hindustan Times dated 22.04.2025. The Compliance of measures is as under: -

Status of implementation of interim measures as on 27.02.2026

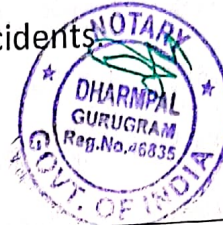
Sr. No.	Interim measures as per CPCB Direction dated May 2022	Status of Compliance
Disposal of Waste		
I.	Fresh waste not to be disposed at the dumpsite where bio-remediation is being undertaken.	Initially fresh waste approx. 2200 MT/ of MCF & MCG was being dumped at this legacy waste site. From 25.06.2026 onwards no fresh waste has been received at Bhandwari Landfill site from Municipal Corporation , Faridabad. Further a separate parcel of land is identified for dumping of fresh solid waste at Bandhwari and same is separated with SI sheet. Moreover Municipal Corporation Gurugram also identified 03 separate suitable lands to dumping/processing of Daily generated solid waste.
II.	Organic waste from slaughter house, fish market, etc. not to be disposed of in dumpsite. It is	MCG has issued a letter to the SHO for lodging an FIR against the violators and for impounding the said vehicle.



	to be further ensured that industrial waste/E-Waste/lithium battery In is not dumped at the site. Adequate compacting of waste to be done to minimize formation of air or methane pockets which can lead to subsurface fire at site	
III.	Waste that is being unloaded at the site should be examined visually for potential fire sources; fire sources when located should be neutralized with cover material immediately.	The system is in place for monitoring and management of fire sources. 
IV.	Adequate compacting of waste to be done to minimize formation of air or methane pockets which can lead to subsurface fire at site	Six (06) excavators have been deployed for step-cutting and compaction activities to minimize air gaps at the site, thereby reducing the risk of fire incidents
V.	Emergency tipping area to be provided to set aside from the immediate working area where incoming loads of material known to be on fire or suspected of being so can be deposited, inspected and dealt with.	A parcel of land approx. 3.5 acre has been created separated by installing view cutter for the said purpose.
VI.	Methane Gas Detectors (on downwind side to be installed at site so that area with high methane concentration can be identified and preventive actions be undertaken.	It is submitted that four (04) portable methane gas detectors have been installed at the landfill site, and the same are being regularly monitored by MCG to ensure safety and early detection of any gas accumulation.

VII.	Further temperature at windrows to be monitored with non-contact infrared thermometer (as used for monitoring human body, temperature under COVID circumstances) and records be maintained for any major deviations. The temperature is to be in the range of 35°C to 59°C.	It is submitted that the temperature of windrows is being regularly monitored using one (01) portable infrared thermometers to ensure effective control of internal heat and prevention of fire incidents. 
VIII	Treated leachate / water to be sprayed on the waste when rise in temperature is observed at Bioremediation Site	Spraying of leachate using pumps, HDPE pipes, and spray guns to maintain moisture and control heat generation within the waste mass.
IX.	Installation of CCTV Cameras as Site	It is submitted that the Bandhwari landfill site has been equipped with 29 CCTV cameras. These cameras are integrated with the central servers of the Integrated Command and Control Centre (ICCC), GMDA, through which the site is being continuously monitored by MCG.
X.	Provision of fencing and frequent patrolling to be done for unauthorized entry at dump site	It is submitted that four (04) supervisors have been deployed at the site by MCG, and regular patrolling is being carried out to ensure proper monitoring of site activities.
XI.	Arrangements adequate storage of sand for chemical fire extinguishing medias such as foam or powder at site to douse fire in to be made case a fire incident is reported	20 sand buckets, 46 hand held fire extinguishers, 15 chemical foam-based fire extinguishers have been deployed at the site to effectively handle any fire-related emergencies
XII	Usage of water for dousing fire to be avoided.	15 chemical foam-based fire extinguishers have been deployed at the site to

		effectively handle any fire-related emergencies
XIII	Dedicated fire tenders (Preferably chemical extinguishing media) and adequate fire safety measures adopted, specifically during summer season, when dumpsites fire is more likely to take place.	Fire tenders have been stationed at the landfill site on a 24x7 basis during the summer season to ensure prompt response and effective mitigation of any fire incidents.
XIV	All mobile equipment or vehicles to be fitted with fire extinguisher and Spak arrester	Working excavator are fitted with fire extinguisher.
XV	Periodic Mock Drills to be conducted to prevent fire accidents at dumpsites	It is submitted that periodic mock drills are being conducted to create awareness among the staff and workers at the landfill site regarding fire prevention and emergency response.
XVI	Quarterly Fire Safety and Hazardous Emissions Audits to be conducted	Quarterly Fire safety and Hazardous emission Audit has been planned.



Further, MCG is working to conduct a risk assessment study and an On-site energy plan will be prepared shortly and the same will be integrated with the Off-Site District Disaster Management Plan.

Details of Fire Incidents at Bandhwari Landfill from April 2026 to June 2026:

Sr. No.	Fire Incident Date	Remarks
1	15 April 2026	A fire was reported at Bandhwari landfill around 2:50 PM. As per the contract agreement, the concessionaires

have the responsibility to make adequate arrangements for fire-fighting. In this regard, MCG has issued notice to both Agencies who engaged in the work of bio-remediation vide Memo No. MCG/EE-SWM/2026/8612 (M/s MKG Green Energy Pvt. Ltd;) & Memo No. MCG/EE-SWM/2026/8615 (M/s Daya Charan & Company) on 24.04.2026. As per the clause 4.3.4 of the RFP, the Contractor/Agency shall provide adequate fire protection measures. The team of the concessionaire comprising of about 20 persons, 02 JEs & about 10 employees of MCG who were present at site when fire set off took immediate action to control it by using the fire extinguishers, water tankers, excavators and other fire-fighting equipment's' available at the site.

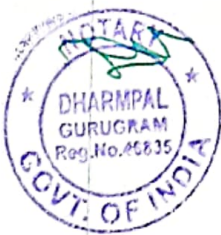
The team available at the site moved along with all available machineries and the place was isolated with the help of excavator so as to minimize the spread of fire. On 15th April, 2026 there was strike of fire department's employee and two fire tenders which were supposed to be stationed at Bandhwari landfill site were unavailable. The fire department was alerted immediately and fire tenders were called at the landfill site.

Even after making all the efforts and using all the equipment's such as fire extinguishers, excavators, water tankers available at the site, the fire spread to the other



areas due to high speed of wind. Since, there was a strike of employees of fire department, therefore, the fire tenders deployed at landfill site were unavailable on that day. Keeping in view the strike of fire department, Additional Commissioner-III, MCG coordinated with the private entities and private fire tenders were called from DLF, Maruti, M3M, Airforce Station located in Gurugram. The site was visited by Commissioner, MCG and necessary directions were issued to the concerned.

The fire department of Gurugram and Faridabad could only send a limited number of fire tenders. The area of the fire was isolated so as to reduce the spread of fire with the help of 20 excavators and fire tenders. The fire flames were almost controlled within 3-4 hours. It is pertinent to mention here that the smoke was coming out from a few places and at some places minor sparks were also noticed which were controlled in the night. For precautionary measures, the intensity of step cutting was increased with the help of 20 excavators within the contained area and the operation continued for next two days. The Municipal Corporation of Gurugram issued notices to agencies working on bio-remediation vide Memo No. MCG/EE-SWM/2026/8612 (M/s MKG Green Energy Pvt. Ltd;) & Memo No. MCG/EE-SWM/2026/8615 (M/s Daya Charan & Company) on 24.04.2026, to explain about



		the cause of fire and action taken by them to control it and a penalty of Rs. 05.00 Lakh was imposed on the agency.
2.	25 June 2026	A fire was reported at Bandhwari landfill around 7.30 AM. In quick response team of MCG & concessionaires stationed fire tender is deployed at incident place. Further with joint efforts of team fire was controlled with in 02 hours. As per the contract agreement, the concessionaires have the responsibility to make adequate arrangements for fire-fighting. In this regard, MCG has imposed penalty upon the agency with amounting of Rs. 10 Lakh.



Measures to Prevent Fire Incidents:

- Identification of hot spots using portable methane gas detectors.
- Excavation of hot spots with the help of excavators to create vents and release trapped gases.
- Step/slide cutting of waste layers to improve ventilation and reduce heat buildup with the help of excavators.
- Deployment of fire tender on a 24x7 basis during summer.
- Proper waste compaction to minimize air and methane pockets.
- Continuous monitoring by site staff.
- Installation of 29 nos. CCTV cameras for surveillance.
- Spraying leachate with pumps, HDPE pipes, and spray guns to maintain moisture and control heat.
- Excavation of affected areas to isolate burning waste.
- Provision of hand-held 40 nos. fire extinguishers and 6 nos. CO₂ cylinders at strategic locations for emergencies.

It is also submitted that Municipal Corporation Gurugram is fully committed to strengthening the existing mechanisms and undertaking additional measures to prevent recurrence of such incidents and to ensure effective management of solid waste in an environmentally sound manner.

Place: Gurugram
Date: 06.07.2026



f.k. Dely.
Deponent
Commissioner
Municipal Corporation
Gurugram

Verification:

Verified that the contents of above affidavit are true and correct to the best of my knowledge as derived from official record. No part of it is false and nothing material has been concealed herein.

Place: Gurugram
Date: 06.07.2026

ATTESTED
[Signature]
DHARAMPAL
ADVOCATE & NOTARY
DISTT. COURT, GURUGRAM (HR)
06 JUL 2026

f.k. Dely.
Deponent
Commissioner
Municipal Corporation
Gurugram